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OA 1572/01

08.7.02

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

This application for review of the order dated 8.1.02 passed in OA 1572/01 has been filed on 20.2.02. We have perused the order and the grounds stated in the application, we do not find that the order suffers from any apparent error on the face of record calling for interference by way of review, the application is rejected.

MEMBER(A)

VICE CHAIRMAN Uv

Corrected
vide order
dt 19/6/2002

R. Datta